## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

CP(IB)/176/09/HDB/2017
Air Costa Aviation Pvt Ltd
Flight Raja Travels Pvt Ltd
Air Costa Aviation Pvt Ltd
9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
on behalf of mukeshyadar K. Ajay Kumas	Advocat	ajay kumaz Kotte 90 868:5888391	m Day

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mr. K. Ajay Kumar on behalf of Mr. Mukesh Yadav learned counsel for the petitioner.

Mr. K. Ajay Kumar request time. Post the case on 27.09.2017.

Member (Technical)

Member (Judicial)